

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No. 761 of 1987

(W.P. No. 3633 of 1981)

Utsav Rai Vs. Union of India & Another

Hon. S. Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

Writ Petition No. 3633 of 1981 has been received on transfer to this Tribunal from the Hon'ble High Court of Judicature at Allahabad under Section 29 of the Administrative Tribunals Act XIII of 1985. The petitioner was working as Branch Manager in Bhagirath Gramin Bank, Sitapur. He has ~~sought~~ ^{prayed} for a direction to the respondents for quashing the orders dated 29.4.1980 and 27.11.1980 and commanding the respondents not to interfere with the working of the petitioner as Branch Manager.

For want of notification under Section 14(2) of the Administrative Tribunals Act this Tribunal has no jurisdiction to decide this case. So this writ petition be retransmitted to the Hon'ble High Court of Judicature at Allahabad.

Sd/-
Vice Chairman

Dated the 20th Aug., 1987

RKM

TRUE
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Member (A)

D.D. b. 24/8/87
(D. S. DUBEY)
SECTION OFFICER
Central Administrative Tribunal
Allahabad.